## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CA/1/2017

NAME OF THE APPLICANT

: TECHNOLOGY FRONTIERS INDIA PVT LTD

**UNDER SECTION** 

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## <u>ORDER</u>

The matter is reopened for further hearing and since further comments of ROC, subsequent to their letter dated 8<sup>th</sup> February 2017, addressed to the Registrar of NCLT is not found.

The Registry is directed to issue notice to PCS representing the applicant for his submissions and hearing. Put up on <u>27/2/2017 at 10.30 A.M</u>.

(K. ANANTHA PADMANABHA SWAMY)
MEMBER(JUDICIAL)